

No. 36(7)/2012-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated the 18th December, 2012

ORDER

The President is pleased to engage the following Sr. Advocate/advocates in the panel as indicated below for conducting the Central Government litigation before the Court/Tribunal as indicated therein **with immediate effect for a period of two years or until further orders**, whichever is earlier:-

A. Special Counsel

Delhi High Court

S.N	Name & Address
1.	Amit Singh Chadha, D-407, Defence Colony, New Delhi-110024. Ph: 24641502, 24641503, 46578502
2	Dr. Adish Chandra Aggarwala Gaura Harish Kunj, DS-423/424, New Rajinder Nagar New Delhi-110060, M:-9958177904
3	Rakesh Tikku, Advocate, Delhi High Court, New Delhi
4.	Yash Pal Narula, H-32, Jangpura Extension, New Delhi-110014. Ph: 24327958, 24313478
5.	Rajiv Nanda, Advocate, Delhi High Court.

B. Central Government Standing Counsel

Delhi High Court

S.N	Name & Address
1.	Jatan Singh N-38, GF, Rajouri Garden, New Delhi, M9810041079
2.	Sachin Datta, C-38, Niti Bagh, New Delhi 9810032822, 26562451
3.	Neeraj Choudhuri A-79, Madhuban, Vikash Marg, New Delhi-92 Mobile:-9811198023
4.	Ravinder Agarwal C-70, Nizamuddin East, New Delhi-110013 9810056263, 24317371, 41076348
5.	Sumeet Pushkar na F-254, Vikas Puri, New Delhi-110018 9811042847
6.	Sunil Kumar W2-159A, Gali no. 03, Tihar Village, New Delhi
7.	Amrit Pal Singh D-23, First Floor, Jangpura Extension, New Delhi-110014, 9811049504, 24214236, 24314239 (R)
8.	Himanshu Bajaj, Advocate, Delhi High Court, New Delhi.
9.	Jayant Tripathi Flat No. 803, Parsvnath Prestige-II, Sector 93-A. Noida, U.P 0120-4351068 (R) 9891871186
10.	Richa Kapoor, D-1/168, Lajpat Nagar-1, New Delhi-24, Ph: 29812260, 9810400407
11.	Joginder Sukhija 174, 2 nd Floor Avtar Enclave, Paschim Vihar, New Delhi -88 9810315334



